CENTRAL ELECTRICITY REGULATROY COMMISSION

New Delhi

No. L-1/278/2026/CERC Dated 19th May 2026

NOTICE

Subject: Conducting of Hearings through Video Conferencing/Hybrid Mode

In view of the Ministry of Power's Letters dated 11.05.2026 and 14.05.2026, the following measures, is being taken with immediate effect:-

(i) In weeks, where three hearings are scheduled, one hearing shall be conducted through Hybrid Mode {(Video Conferencing and Physical Mode (Both Mode Simultaneously)}. During such Hybrid hearings, priority shall be given to listing of matters in which specific directions for physical hearing have been issued by the Commission, or matters of complex nature where physical hearing is considered necessary and appropriate.

(ii) On such days of the hearing weeks, where only one or two hearings are scheduled, such hearings shall ordinarily be conducted through Video Conferencing Mode only.

(iii) Public Hearing shall be conducted through Video Conferencing Mode only.

(iv) The hearing schedule shall be updated and notified accordingly.

(v) The above arrangement shall remain in force until further orders.

By order of the Commission

Sd/-
(T.D. Pant)
Joint Chief (Legal)
19.5.2026